

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYASABHA
UNSTARRED QUESTION NO. 1192
TO BE ANSWERED ON FEBRURAY 13, 2023

APPROVAL CRITERIA FOR SANCTIONING HOUSES

NO. 1192. SHRI G.C. CHANDRASHEKHAR:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the number of houses built under PMAY (U), State-wise, year-wise from its inception; and
- (b) the details of the central sanctioning and monitoring committee (CSMC) approval criteria for sanctioning the houses to the beneficiaries?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

- (a) :Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. Against the validated demand of 112.24 lakh houses, as on 31.03.2022, 122.69 lakh houses were sanctioned, out of which more than 1.08 crore have been grounded and 68.69 lakh have been completed/delivered to the beneficiaries. The State-wise, year-wise details of total number of houses completed/delivered since inception of PMAY-U are at Annexure.
- (b) : Based on the assessed housing demand, States/UTs submit project proposals in consonance with the scheme guidelines with due approval of State Level Sanctioning and Monitoring Committee (headed by Chief Secretary of the State) for consideration of Central Sanctioning and Monitoring Committee (CSMC) for release of admissible central assistance. CSMC, after considering various aspects like arrangement of funds from different sources, infrastructure provisions, civic amenities etc. sanctions admissible central assistance for such projects.

State/UT wise and year wise details of Houses completed since inception under PMAY-U

Sr.No.	Nameofthe State/UT	HousesCompleted(Nos)								Total
		F.Y.2015-16	F.Y.2016-17	F.Y.2017-18	F.Y.2018-19	F.Y.2019-20	F.Y.2020-21	F.Y.2021-22	F.Y.2022-23	
1	AndhraPradesh	6,664	3,306	29,754	2,60,223	30,100	98,019	63,790	2,05,591	6,97,447
2	Bihar	4,871	12,190	2,073	37,464	13,229	23,596	13,026	14,074	1,20,523
3	Chhattisgarh	6,700	3,318	3,532	42,096	35,423	48,431	13,673	22,310	1,75,483
4	Goa	5	10	95	392	425	1,577	309	207	3,020
5	Gujarat	17,435	27,348	50,027	1,96,240	1,11,871	1,64,684	1,63,938	88,674	8,20,217
6	Haryana	1,480	558	2,090	10,535	10,644	18,873	6,977	9,536	60,693
7	HimachalPradesh	416	45	201	1,858	1,268	1,877	1,682	1,944	9,291
8	Jharkhand	4,010	3,890	26,419	31,343	12,775	24,026	10,864	10,547	1,23,874
9	Karnataka	8,011	11,844	30,965	94,920	30,591	66,755	26,780	31,371	3,01,237
10	Kerala	4,281	223	3,517	42,691	24,314	22,860	8,122	9,754	1,15,762
11	MadhyaPradesh	12,553	5,415	39,031	2,19,728	50,505	1,09,103	62,206	1,25,172	6,23,713
12	Maharashtra	36,228	15,134	35,245	1,20,316	1,17,042	1,54,420	1,90,671	1,21,436	7,90,492
13	Odisha	2,281	2,794	2,373	46,075	15,413	25,929	10,350	18,947	1,24,162
14	Punjab	2,853	349	1,848	9,335	12,272	16,298	10,328	15,247	68,530
15	Rajasthan	26,097	4,170	7,947	21,641	28,425	43,035	32,100	26,322	1,89,737
16	TamilNadu	36,855	6,814	33,983	1,57,589	66,089	1,21,138	51,884	59,729	5,34,081
17	Telangana	2,770	2,740	3,069	58,171	39,144	88,530	23,262	11,688	2,29,374
18	UttarPradesh	14,286	9,636	11,838	2,97,612	1,65,638	2,99,074	2,79,175	1,54,909	12,32,168
19	Uttarakhand	792	1,453	1,944	5,669	5,137	5,114	5,489	3,684	29,282
20	WestBengal	22,734	7,222	30,749	89,509	45,997	75,951	23,706	49,450	3,45,318
Sub-total(States):-		2,11,322	1,18,459	3,16,700	17,43,407	8,16,302	14,09,290	9,98,332	9,80,592	65,94,404
21	ArunachalPradesh	320	-	16	1,308	385	1,222	556	2,920	6,727
22	Assam	910	65	369	13,847	3,953	10,241	15,682	30,124	75,191
23	Manipur	773	23	177	2,231	647	1,580	430	4,508	10,369
24	Meghalaya	342	228	15	431	-	57	265	429	1,767
25	Mizoram	488	111	188	632	1,832	1,394	1,026	1,023	6,694
26	Nagaland	1,869	493	87	1,394	276	1,552	2,882	5,846	14,399
27	Sikkim	170	-	2	61	18	97	37	26	411
28	Tripura	206	154	7,286	28,663	6,261	10,281	3,958	6,536	63,345
Sub-total(N.E.States):-		5,078	1,074	8,140	48,567	13,372	26,424	24,836	51,412	1,78,903
29	A&NIsland(UT)	-	-	-	20	-	23	1	3	47
30	Chandigarh(UT)	1	4,964	57	154	363	406	141	95	6,181
31	UTofDNH&DD	74	98	414	1,458	1,483	1,810	1,193	2,076	8,606
32	Delhi(UT)	12,618	4,246	2,446	17,579	6,320	6,271	1,807	1,986	53,273
33	J&K(UT)	1,245	186	92	3,286	1,877	3,643	3,828	5,458	19,615
34	Ladakh(UT)	62	-	-	280	28	41	132	104	647
35	Lakshadweep(UT)	-	-	-	-	-	-	-	-	-
36	Puducherry(UT)	436	84	49	1,899	919	2,193	1,073	1,660	8,313
Sub-total(UT):-		14,436	9,578	3,058	24,676	10,990	14,387	8,175	11,382	96,682
GrandTotal:-		2,30,836	1,29,111	3,27,898	18,16,650	8,40,664	14,50,101	10,31,343	10,43,386	68,69,989